

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4031  
ANSWERED ON:20.12.2005  
FUNDS FOR CONSTRUCTION OF DAMOH JABALPUR ROAD  
Singh Shri Chandrabhan Bhaiya

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether funds have been sanctioned for construction of the Damoh-Jabalpur road via Patan out of the Central Road funds;
- (b) if so, the details of the amount sanctioned so far;
- (c) the amount likely to be sanctioned for the purpose;
- (d) whether the contract for the construction of the aforesaid road has been awarded to some private agency; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

- (a) & (b): One work from Abhana-Tendukheda to Patan amounting to Rs.1126.82 lakhs on Damoh-Jabalpur road via Patan has been sanctioned under the Central Road Fund (CRF) Scheme on 24-2-2004.
- (c) No further amount will be sanctioned for the purpose.
- (d) & (e): The work had been awarded by Madhya Pradesh Public Works Department to Shri N.R. Yadav on 4-4-2005. .